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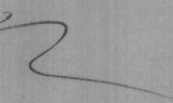
O-A 620/93

09-8-2000

Hon'ble Mr. Rafiq Uddin J.M.
Hon'ble Mr. S. Biswas A-M

..... None for the applicant even
in the reversed list. Sri Pankaj
Srivastava Proxy counsel for
Sri S. Manchyan for the
respondents.

The case is dismissed
in default and for non
prosecution.

3
A.M. 

J.M. 